

ITEM NO.38

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1016/2023

SURENDRA SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 78124/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT; IA No. 78126/2022 - EXEMPTION FROM FILING O.T.
IA No. 78120/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 04-05-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Shantanu Sagar, AOR

For Respondent(s) Mr. Divyanshu Sahay, Adv.
Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

List in the third week of July in the regular
hearing list.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR